REGISTERED

CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

Commercial Complex(BDA) Indira Nagar, BANGALORE- 560 038.

Dated 7 th D HO TABET 186

Application No. /86(T) WP No. 4279/80

Applicant M.S. Parameshwariah, Resident of Madiwala,
Malur Taluk, Working as Branch Postmaster,
Madiwala Post, Malur Sub Office, Kolar Division. Applicant

To

- 1. Senior Superintendent of Post Offices, Kolar Division, Kolar.
- Postmaster-General, Karnataka Circle, Bangalore-560001.
- U.C.I. XXXXX Secretary & Commissioner, Communications, Posts & Telegraphs, Parliment Street, NEW DELHI-110001. 3.
- Sri M.Ragha endrachar, Advocate for A pplicant, 1074, Srinivasanagar IInd Phase, Banashankari, Ist Stage, B'Lore-80.
- Shri M. Vasudeva Rao, Addl. Central Govt. Standing Counsel, High Court of Karnataka Building, B'Lore-1.

SUBJECT: Sending copies of Order passed b/ the Bench in Application No. $251/86(\mathrm{T})$

Please find enclosed herewith the copy of the Order/ Interim Order passed by this Tribunal in the above said Application No. 251/86(T) on 19.9.86.

Encl: as above.

REGISTERED

CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

Commercial Complex(BDA)
Indira Nagar,
BANGALORE- 560 038.

Dated <u>th November '86</u>

Application No. 231 /86(T)

WP No. 4279/80

Applicant M.S. Farameshwariah, Mesident of Madiwala, Malur Taluk. Morking as Branch Postmaster

Malur Taluk, Working as Branch Fostmaster, Madiwala Post, Malur Sub Office, Molar Division. Applicant

To

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- Senior Superintendent of Fost Offices, Kolar Division, Kolar.
- 2. Fostmaster-General, Karnataka Circle, Bangalore-560001.
- 3. U.C.I. XKKKX Secretary & Commissioner, Communications, Fosts & Telegraphs, Farliment Street, NEW DELHI-110001.
- 4. Sri & Nagha endrachar, Advocate for Applicant, 1074, Srinivasanagar IInd Thase, Banashankari, Ist Stage, B'Lore-80.
- 5. Shri M. Vasudeva Rao, Addl. Central Sovt. Standing Counsel, High Court of Karnataka Building, B'Lore-1.

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SECTION OFFICER
(JUDICIAL)

Encl: as above.

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL ADDITIONAL BENCH,

BANGALORE

M.S. Pavameshwariah

A.NO.251/86(T)

Order Sheet (contd)

Sr. Superintendent of Post Yples

Office Notes Date Orders of Tribunal

19.9.1986.

Shri M. Raghavendrachar, plearned counsel for the applicant, submits that his client was kept off duty on 16.10.1978 and the order terminating his services was passed on 7.3.1984. According to Shri Achar, his client is entitled to back wages for this period. There is force in this submission, since the dual relationship of master and servant existed during the aforesaid period. Excluding the 120 days prescribed as the reacnable norm, in the D.G. P&T Lr.No. 151/3/81-Vig.III dt. 25.8.1981, we direct the respondents to pay the applicant back wages for the period from the date he was kept off duty till he was finally removed from service, within two months from the date of receipt of this order. Application is allowed accordingly: no order as to costs.

> (Un. NAMAKMISHNA RAU) MEMBER (J)

19.9.1986.

(L.H.A. REGOT) MEMBER (A)* 19.9.1986.

dms.

CENTRAL ADMINI.

ADDITIONAL CENCH

BANGALORE